

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 18th March, 2020

No.HC.VII-100 (Pt.-VIII)/2010/1633/A : In continuation of this Registry's earlier Notification No.HC.VII-100 (Pt.-VII)/2010/357/A dated 10.01.2020, it is to inform that the programme named "Workshop for Additional District Judges (P-1223)" which was scheduled to be held on 27.03.2020 to 29.03.2020 and for which the following Judicial Officers were nominated, has now been re-scheduled and will be held later, on a date to be notified in due course:

1. Shri Dipanka Bora, Addl. District & Sessions Judge, FTC, Biswanath Chariali.
2. Shri Rafique Ahmed Tapadar, Addl. District & Sessions Judge, Dhubri.

The Officers are further informed that they are entitled to get the reimbursement for the cancellation of ticket, if they have already booked.

By order,
Sd/- Dhrupad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-100 (Pt.-VIII)/2010/1634-1646/A dated 18.03.2020

Copy forwarded for information and necessary action to:

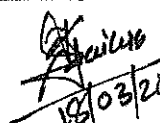
1. The Director, National Judicial Academy, Bhopal with reference to letter No.NJA/Dir/P-1223/2020/1355 dated 15.03.2020.
2. The Director, Judicial Academy, Assam.
3. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
5. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The District & Sessions Judge, Dhubri / Sonitpur.

He / she is requested to inform the officer(s) of his / her District accordingly.

8. Shri Dipankar Bora, Addl. District & Sess. Judge, FTC, Biswanath Chariali, Sonitpur
9. Shri Rafique Ahmed Tapadar, Addl. District and Sessions Judge, Dhubri
10. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
11. The Deputy Registrar, Protocol, Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
13. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


Registrar (Judicial)


18/03/2020